

**Manufacture of Sophisticated Weapons
in Ordnance Factories**

2721. SHRI S. M. BANERJEE : Will the Minister of the DEFENCE be pleased to state :

(a) what further progress has been made to manufacture sophisticated weapons in the ordnance factories ;

(b) whether any plan has been chalked out ; and

(c) if so, the broad features thereof ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). It has been possible by the Ordnance Factories to improve upon the production of such weapons beyond the targets fixed during 1971-72. These Factories have chalked out a programme to further increase the production rate with a view to meet the entire requirements of the Army both by way of whole weapons and spares.

(c) Increased production has been planned to be achieved by (i) resorting to advance production planning through provision of additional machines; (ii) close supervision and control of manufacturing operations; and (iii) technical training in the manufacture of intricate and sophisticated components.

सामान्य बीमा कम्पनी, पटना के कर्मचारियों द्वारा प्रदर्शन किया जाना

2722. श्री कमल मिश्र मधुकर : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बीमा कम्पनी, पटना (बिहार) में काम करने वाले कर्मचारियों ने हाल ही में अपनी मांगों के समर्थन में विशाल प्रदर्शन किया था ; और

(ख) यदि हां, तो उनकी मांगे क्या हैं तथा उन पर सरकार की क्या प्रतिक्रिया है ?

वित्त मंत्रालय में उप मंत्री (श्रीमती सुशीला रोहतासी) : (क) विविध बीमा कम्पनियों के कुछ कर्मचारियों ने हड़ताल की और प्रदर्शन किया ।

(ख) मुख्य मांगें ये थीं :

(1) विविध बीमा कारोबार का राष्ट्रीयकरण, वगैर मुआवजा दिये किया जाय ।

(2) विविध बीमा कारोबार करने के लिये सरकारी क्षेत्र में केवल एक ही निगम बनाया जाय ।

(3) वेतन-मानों और सेवा शर्तों में समति लाई जाय ।

(4) विविध बीमा कर्मचारियों के अखिल भारतीय संघ को एक मात्र समझौताकारी एजेंट के रूप में मान्यता दी जाय ।

(5) अनिर्णित विवादों का निर्णय किया जाय ।

(ग) (1) से (3) मांगों का संबंध उन मामलों से है जिन पर साधारण बीमा कारोबार (राष्ट्रीयकरण) विधेयक पर प्रवर समिति विचार कर रही है ।

चौथी मांग पर विचार करना अभी समय-पूर्व है ; परन्तु युनिट स्तर पर अनिर्णित विवादों की ओर शीघ्र ध्यान दिया जा रहा है ।

Indo-British Agreement on AIR Charter services

2724. SHRI S. A. MURUGANANTHAM : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Indo-British agreement on air-charter services between the two countries has been extended for a further period of three months upto September, 1972 ;

(b) whether the existing agreement which expired on 30th June, was itself a three month extension of the earlier agreement ; and

(c) if so, the reason why Government have accepted for piece-meal extension of the agreement instead of going in for a long term agreement ?